

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-48/2017/5403/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 26 June, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/3951 dated 13.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, for the to and fro journey, from Guwahati to Nagaon, from the evening of 26.06.2024 till the morning of 03.07.2024**, as prayed for. The Addl. District & Sessions Judge, No. 1, Nagaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,



**JT. REGISTRAR(VIGILANCE)**

**Memo No.HC.VII-48/2017/5404/A, dated , 26-06-24**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

